

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

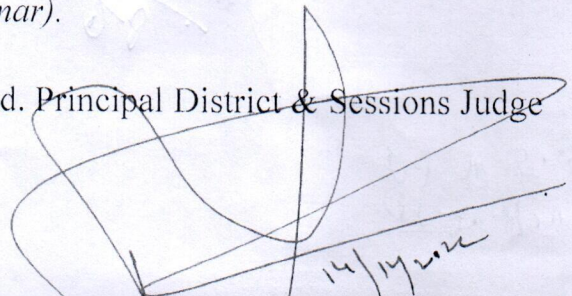
No. 93091-93092 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 14/DEC/2022

ORDER

Sh. Rajesh Kumar, JJA in Disaster Management Cell, Central, Tis Hazari Courts, Delhi is hereby attached to work as link to Sh. Jagvinder Singh, Judl. Asst. in Protocol Branch, Central, Tis Hazari Courts, Delhi and vice versa (*i.e. Sh. Jagvinder Singh shall look after the work pertaining to Dealing Asst., Disaster Management Cell, Central in the event of leave/unavailability of Sh. Rajesh Kumar*).

This issues with the prior approval of the Ld. Principal District & Sessions Judge (HQs).

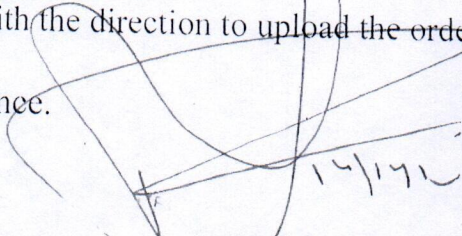

(Pawan Kumar Jain)
Officer In-Charge, Admn.-II
Central, Tis Hazari Courts, Delhi

No. 93093-93101 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 14 DEC 2022

Copy forwarded for information and necessary action to:

1. The Officer In-Charge, Protocol Branch, Central, THC, Delhi.
2. The Officer In-Charge, Disaster Management Cell, THC, Delhi.
3. The Branch In-Charge, Protocol & Disaster Management Cell, THC, Delhi.
4. Personal Office of the Ld. Principal District & Sessions Judge, HQs, THC, Delhi.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for necessary compliance.


Officer In-Charge, Admn.-II
Central, Tis Hazari Courts, Delhi

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At 5.5 PM
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